

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH, BENGALURU**

**CONTEMPT PEPTITION NO.170/00123/2019
IN
O.A. NO.170/01018/2019**

DATED THIS THE 23RD DAY OF JANUARY, 2020

**HON'BLE DR.K.B.SURESH
HON'BLE SHRI C.V.SANKAR**

**...MEMBER(J)
...MEMBER(A)**

Hebbalaiah,
S/o Shri Kote Gowda,
Aged about 39 years,
Kuruba Gowda Road,
Mandakalli Post,
Mysore Taluk,
Mysore-571 311.

...Applicant

(By Advocate Shri T.C. Gupta)

Vs.

1. Shri Rajiv Kumar,
Finance Secretary,
Ministry of Finance
Department of Revenue ,
Government of India,
New Delhi-110001.

2. Shri Suresh Kumar Mittal,
Pr. Chief Commissioner of Income Tax ,
Karnataka & Goa Region,
Bangalore-560 001.

3. Shri SVSS Prasad,
Pr. Commissioner of Income Tax,
Nazarbad,
Mysore-570010.Respondents

(By Shri M.V. Rao, Standing Counsel for the Respondents)

ORDER (ORAL)**HON'BLE DR.K.B.SURESH** ...**MEMBER(J)**

Reply filed. Order complied with. Contempt petition is dismissed. Notice discharged. No costs.

(C.V.SANKAR)
MEMBER(A)

(DR.K.B.SURESH)
MEMBER(J)

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